GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.1913 TO BE ANSWERED ON 29TH NOVEMBER, 2019

AYUSHMAN BHARAT MOBILE APP

1913. SHRI RAVNEET SINGH BITTU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of malfunctioning of mobile app related to Ayushman Bharat, if so, the details thereof and the corrective steps taken in this regard;
- (b) the number of people recruited under the scheme from Ludhiana; and
- (c) whether the Government has noticed that the average claim and the average expense by the patient has a huge difference, if so, the response of the Government in this regard?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Malfunctioning of mobile app related to Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) has not come to the notice of the Government.

However, the mobile app of AB-PMJAY has been updated with a new version with latest features and technologies. The app is live on Google Play Store. The new version of Mobile App has been built to ensure every functionality, benefit and transaction related to the scheme to be accessible through mobile.

- (b): As per information received from State Health Agency (SHA) of Punjab, 4 (four) people have been recruited for implementation Ayushman Bharat- Sarbat Sehat Bima Yojana in Ludhiana.
- (c): AB-PMJAY is a cashless scheme and the entitled beneficiary is not required to pay any amount for availing treatment.